

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/3/2021
NAME OF THE COMPANY	Sri Sai Venugopala Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

**ORDER**

**Present:** Ld. Counsel Mr. Govind Reddy for the Petitioner.

Ld. Counsel Mr. Satish Ramanam for the Respondent No.2.

Amended petition copy be served on the Respondent. For filing counter by the R2, **matter is adjourned to 28.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**